## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

**UNDER SECTION** 

:397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

DESIGNATION

REPRESENTATION BY WHOM

1" SUSHMA HARINI
2. Vijaya Plashandu
(For R. Shankonaroyen)

COUNSEL FOR PETITIONER

**ORDER** 

Counsel representing both the parties present. Both the parties prayed time for submitting final arguments. At request time is granted. Put up on 17.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)